Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 43 of 2011 &
I.A. No. 123 & 183 of 2011

Dated :12th September, 2011

Present: **Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**
Hon'ble Mr. V.J. Talwar, Technical Member

Himachal Pradesh State Electricity Board **… Appellant(s)**

Versus

M/s Jaiprakash Power Ventures Limited & Ors. **….Respondent(s)**

Counsel for the Appellant(s): **Mr. R.K. Mehta, Mr. Antaryami Upadhyay & Mr. David A**

Counsel for the Respondent(s): **Mr. Pawan Upadhyay & Mr. Jayesh Gaurav**

ORDER

Mr. R.K. Mehta, the learned counsel for the Appellant, has argued at length. He seeks some time to make further submissions on the next adjourned date.

As agreed by the learned counsel for the parties, post the matter for further hearing on ***27.09.2011.***

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS/KS